

ORISSA HIGH COURT**FILING REPORT AS ON :12/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006564/2022	RAMA MUNDA VS STATE OF ODISHA	SARADA PRASAD DASH VS	JHARSUGUDA SADAR /84 /2022 () //
2	BLAPL/0006565/2022	ANANTA CHAULIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
3	BLAPL/0006566/2022	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 () //
4	BLAPL/0006567/2022	SONU KUMAR JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	RASOL /193 /2021 () //
5	BLAPL/0006568/2022	SURENDRA HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	M.V.79 /69 /2022 () //
6	BLAPL/0006569/2022	GOVINDA NAIK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	MARKAT NAGAR /25 /2022 () //
7	BLAPL/0006570/2022	PAPU SINGH VS STATE OF ODISHA	DIGAMBAR SETHI VS	JEYPORE SADAR /250 /2020 () //
8	BLAPL/0006571/2022	MAHESWAR KANHAR VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	PHIRINGIA /53 /2021 () //
9	BLAPL/0006572/2022	GOPAL TARAFDAR VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BOUDH /246 /2020 () //
10	BLAPL/0006573/2022	LABA BAGHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTABANJI /9 /2022 () //
11	BLAPL/0006574/2022	DHAKUA @ RATNAKAR MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	NISCHINTAKOILI /77 /2022 () //

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12	BLAPL/0006575/2022	HARISH KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	PADMAPUR /40 /2022 () //
13	BLAPL/0006576/2022	BUNTY NAG VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 () //
14	BLAPL/0006577/2022	BABULI @ TRILOCHAN DAS VS STATE OF ODISHA	UMESH KUMAR LENKA VS	DHUSURI /37 /2021 () //
15	BLAPL/0006578/2022	JITENDRA KUMAR SAHU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /74 /2022 () //
16	BLAPL/0006579/2022	BIKASH KUMAR CHANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KANPUR /99 /2022 () //
17	BLAPL/0006580/2022	AMIT KUMAR SHARMA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BOIPARIGUDA /76 /2019 () //
18	BLAPL/0006581/2022	SURENDRA BEHERA @ SURYA @ SURIA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	JAGATPUR /186 /2018 () //
19	BLAPL/0006582/2022	BABU @ BANGALI @ MANAS RANJAN PAL VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	NISCHINTAKOILI /147 /2021 () //
20	BLAPL/0006583/2022	ANIL KUMAR BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BANIGOCHA /44 /2022 () //
21	BLAPL/0006584/2022	SIDHARTA CHOUDHURY VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	/ /0 () //
22	BLAPL/0006585/2022	SRABAN KUMAR KANHAR VS STATE OF ODISHA	SURAJ MOHANTY VS	BHANJANAGAR /540 /2020 () //
23	BLAPL/0006586/2022	JUGAL BALIARSINGH	SUCHIT KUMAR NAYAK	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006587/2022	RABI @ UMAKANTA BARIK	BISWA KUMAR MISHRA	DASPALLA /31 /2006
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006588/2022	TAPAN BEHERA	SMRUTI RANJAN MOHAPATRA	KHUNTUNI /142 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006589/2022	GANESH SWAIN	S.S.RAY 2	DHARAKOT PS /147 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006590/2022	BISIKESHAN KANHAR	SAROJ KUMAR PADHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006591/2022	JALANDHAR NAYAK @ JALIA	PRAKASH KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006592/2022	SURYAMANI NAYAK	PRAKASH KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006593/2022	KALIA SINGHARI @ TALUCHA NITYANANDA MOHAPATRA	PRADIP MAHAPATRA	PURI TOWN /90 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006594/2022	AMIT KHUNTIA	DHIRENDRA KUMAR MOHAPATRA	BARGAON /166 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006595/2022	SOUMYA @ SOUMYARANJAN PRADHAN	SUSHANTA KUMAR PRADHAN	REAMAL /237 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006596/2022	SURENDRA YADAV	SUSIL KUMAR PATNAIK	BARBIL /54 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006597/2022	MANAS RANJAN BARIK	AKSHYANGSHU SEKHAR NANDY	BARIPADA TOWN /194 /2022
		VS	VS	()

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35	BLAPL/0006598/2022	STATE OF ODISHA JAYANTI JENA VS	KISHORE KUMAR MISHRA VS	// BERHAMPUR TOWN /44 /2022 ()
36	BLAPL/0006599/2022	STATE OF ODISHA SUKANTA NAYAK VS	ASHOK JENA VS	// CHOUHWAR /259 /2022 ()
37	BLAPL/0006600/2022	STATE OF ODISHA SATRUGHAN GOUDA VS	S.S.RAY (2) VS	// GANGAPUR (ASKA) /206 /2021 ()
38	BLAPL/0006601/2022	STATE OF ODISHA JOGENDRA GOUDA VS	ACHYUTANANDA PATTNAIK VS	// KHALLIKOTE /356 /2019 ()
39	BLAPL/0006602/2022	STATE OF ODISHA RAJENDRA SAHU VS	JITENDRA SAMANTARAY VS	// / /0 ()
40	BLAPL/0006603/2022	STATE OF ODISHA RAB BIBI @ RAMENA BIBI VS	SURYAKANTA DWIBEDI VS	// TALASARI MARINE /19 /2022 ()
41	BLAPL/0006604/2022	STATE OF ODISHA RANJAN KUMAR BEHERA @ BAPI VS	MADAN UNRAR BEHERA VS	// LALBAG /294 /2020 ()
42	BLAPL/0006605/2022	STATE OF ODISHA BHARATI PATRA VS	KISHORE KUMAR MISHRA VS	// BERHAMPUR TOWN /44 /2022 ()
43	BLAPL/0006606/2022	STATE OF ODISHA N. CHIRANJIBI RAO VS	KISHORE KUMAR MISHRA VS	// BERHAMPUR TOWN /44 /2022 ()
44	CMAPL/0000273/2022	STATE OF ODISHA SUDARSAN ROUT VS	ADV. VS	// // ()
45	CMAPL/0000274/2022	STATE OF ODISHA BIGHNARAJ RATH VS STATE OF ODISHA	ADV. VS	// // () //

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46	CMAPL/0000275/2022	DIRECTOR, INTERIM TEST RANGE, CHANDIPUR VS ASHOK SENAPATI	JYOTSNAMAYEE SAHOO VS	// 0 //
47	CMP/0000619/2022	ABHAYA PALAI @ PALAR VS BASANTA PALAI @ PALAR	MAHESWAR MOHANTY VS	// 0 //
48	CMP/0000620/2022	SIBARAM PAL VS CHAKRADHARA PRADHAN	MANOJ KUMAR PANDA VS	// 0 //
49	CMP/0000621/2022	SARIA JENA @ NAYAK VS PRAFULLA NAYAK	AMIYA KUMAR MISHRA VS	// 0 //
50	CONTC/0004495/2022	NARENDRA KUMAR PATEL VS BISHNUPADA SETHI, I.A.S	ADV VS	// 0 //
51	CONTC/0004496/2022	RASTRIYA GRAMANCHAL SEBA SAMITI VS ATANU KUMAR SAMANTA,EXECUTIVE OFFICER,DHENKANAL MUNICIPALITY	M.M.SWAIN VS	// 0 //
52	CONTC/0004497/2022	PRAVAT KUMAR BEHERA VS BISWANATH TARAI, OES-1, DISTRICT EDU OFFICER, KHORDHA	ADV VS	// 0 //
53	CONTC/0004498/2022	ABHAYA CHARAN MOHANTY VS ANU GARG, I.A.S.	PRASANNA KUMAR SAHOO VS	// 0 //
54	CONTC/0004499/2022	LAXMI MALLICK VS ANU GARG,I.A.S	PRASANNA KUMAR SAHOO VS	// 0 //
55	CONTC/0004500/2022	MOCHIRAM BEHERA VS DR. MONA SHARMA, I.A.S.	SUKANTA KUMAR MISHRA VS	// 0 //
56	CONTC/0004501/2022	MANMOHAN PATI VS COMMNR. CUM SECY., R.R DEPT.	ADV VS	// 0 //
57	CONTC/0004502/2022	RAJAT RANJEET	ADV	//

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		VS	VS	0
58	CONTC/0004503/2022	G.V.VENUGOPAL SHARMA, MEMBER BOARD OF REVENUE, ODISHA OF REVENUE, CUTTACK		//
		PADALA BHASKAR RAO	SATYAJIT BEHERA	//
		VS	VS	0
59	CONTC/0004504/2022	RANJANA CHOPRA, I.A.S.		//
		PREMALATA MALLICK	ADV	//
		VS	VS	0
		V.V.YADAB, I.A.S.		//
60	CONTC/0004505/2022	SUKANTI BISWAL	ADV	//
		VS	VS	0
		V.V.YADAB, I.A.S.		//
61	CONTC/0004506/2022	SMRUTI RANJAN DAS	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
62	CONTC/0004507/2022	RAJ BALLAV MUDULI	ADV	//
		VS	VS	0
		DR.BHAKTA KABI DAS, MANAGING DIRECTOR, ORHDC L.T.D		//
63	CONTC/0004508/2022	SATYA PRAKASH SWAIN	JEET SWARUP SAMAL	//
		VS	VS	0
		G.MATHI VATHANAN, I.A.S.		//
64	CONTC/0004509/2022	SIBA PRASAD SETHY	JEET SWARUP SAMAL	//
		VS	VS	0
		G.MATHI VATHANAN, I.A.S.		//
65	CONTC/0004510/2022	SUKANTA BISWAL	JEET SWARUP SAMAL	//
		VS	VS	0
		G.MATHI VATHANAN, I.A.S.		//
66	CONTC/0004511/2022	SANTOSH KUMAR DAS	JEET SWARUP SAMAL	//
		VS	VS	0
		G.MATHI VATHANAN, I.A.S.		//
67	CONTC/0004512/2022	CHANDRABHANU ROURAY	JEET SWARUP SAMAL	//
		VS	VS	0
		G.MATHI VATHANAN, I.A.S.		//
68	CONTC/0004513/2022	PRIYANKA POLEI	ADV	//
		VS	VS	0

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69	CONTC/0004514/2022	RAJ KUMAR SHARMA, I.A.S. RAMESH CHANDRA NAYAK VS	JEET SWARUP SAMAL VS	// // ()
70	CONTC/0004515/2022	G. MATHI VATHANAN, I.A.S. SAJANI BEHERA VS	JEET SWARUP SAMAL VS	// // ()
71	CONTR/0000031/2022	G.MATHI VATHANAN, I.A.S. MANISHA PARHI VS	SATYABRATA SENAPATI VS	// //0 ()
72	CONTR/0000032/2022	SUDHANSU SEKHAR MISHRA, I.P.S. PUSPAKANTA SWAIN VS	ADV VS	// //0 ()
73	CRLA/0000555/2022	SHYAMGHANA BEHERA, I.I.C, GHASIPURA, KEONJHAR BHUSU @ DURYADHAN MOHANTA VS	HEMANTA KUMAR MOHANTA VS	// RASGOBINDPUR /279 /2021 ()
74	CRLA/0000556/2022	STATE OF ODISHA BRUHASPATI HARIJAN VS	JNYANANANDA PANDA VS	// NARLA /145 /2016 ()
75	CRLA/0000557/2022	STATE OF ODISHA NIRAJ GARADA VS	DIPTI RANJAN BHOKTA VS	// DAMANJODI /28 /2011 ()
76	CRLA/0000558/2022	STATE OF ODISHA PRUTHIRAJ MAHANTA @ LIPUN VS	PARTHA SARATHI DAS VS	// HARICHANDANPUR /73 /2022 ()
77	CRLA/0000559/2022	STATE OF ODISHA M/S. ORISSA HOMES PVT. LTD., KHORDHA VS	AVIJIT PATNAIK VS	// EOW,BHUBANESWAR /2 /2018 ()
78	CRLMA/0000152/2022	STATE OF ODISHA DIPTI KUMAR PRAHARAJ VS	H.N.MOHAPATRA VS	// LATHIKATA /24 /2022 ()
79	CRLMA/0000153/2022	STATE OF ODISHA SHAHID AFRIDI VS	AMLAN SHAKTI PAUL VS	// CHANDAPUR /59 /2022 ()
		STATE OF ODISHA		//

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80	CRLMA/000154/2022	STATE OF ODISHA VS PRASANTA KUMAR JAGDEV	JANMEJAYA KATIKIA, AGA VS	BALUGAON P.S. /156 /2021 () //
81	CRLMC/0001896/2022	DAYA GOMANGO@DAYANIDHI SABAR VS KUMARI GOMANGO	A.K.NANDA VS NIRANJAN PANDA	// / /0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada *) MISCA/0000104/1996
82	CRLMC/0001897/2022	PABITRA BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIANTA P.S. /116 /2021 () //
83	CRLMC/0001898/2022	RAJESH PATI VS STATE OF ODISHA	M.PRATAP@PRATAP KUMAR MOHAPATRA VS	FATEGARH /146 /2020 () //
84	CRLMC/0001899/2022	RAJESH PATI VS STATE OF ODISHA	M.PRATAP@PRATAP KUMAR MOHAPATRA VS	FATEGARH /147 /2020 () //
85	CRLMC/0001900/2022	BALESWAR GOUD VS JAGDISH RATHA	DEEPAK KUMAR PANDA VS	// / /0 ()
86	CRLMC/0001901/2022	FAKIRA BEHERA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAİK VS	// TANGI (KHURDA) /164 /1996 ()
87	CRLMC/0001902/2022	MANGULU@INDRAMANI NAIK VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	// KANDHEIGOLE /72 /2013 ()
88	CRLMC/0001903/2022	SIMIYA MANDAL VS STATE OF ODISHA	BISWARANJAN DAS VS	// PATTAPUR (ASKA) /55 /2019 ()
89	CRLMC/0001904/2022	PRAKASH KUMAR PANDA@NANDA PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// MANGALPUR /58 /2009 ()
90	CRLMC/0001905/2022	CHILU@RAM DEV GOCHHAYAT VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	// ANGUL TOWN /1 /2021 ()
91	CRLMC/0001906/2022	JAGA NAIK@NAYAK	DATATRAYA BEHERA	// BHANJANAGAR /329 /2017

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0001907/2022	ASHOK KUMAR JENA	AKSHAYA KUMAR SAHOO	BARI /275 /2019
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0001908/2022	SAMIR RANJAN PARIDA	PRATAP KESHARI DEO	KEONJHAR SADAR /449 /2021
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0001909/2022	JAGULA PRADHAN	AMLAN SHAKTI PAUL	JANKIA P.S. /52 /2009
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0001910/2022	AJIT PRAMANIK@AJIT KUMAR PRAMANIK	PRAVASH CHANDRA JENA	JALESWAR /277 /2009
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0001911/2022	SURAJ KUMAR GARNAYAK@GARNAIK	BHARAT BHUSAN ROUSTRAY	ANGUL TOWN /340 /2021
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0001912/2022	BUDHIMANTA PRADHAN@BUDHIMAN	BHARAT BHUSAN ROUSTRAY	ANGUL TOWN /81 /2018
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0001913/2022	SUJIT NARAYAN PRADHAN	SIDHARTHA SANKAR RAY	HINJILI (ASKA) /4 /2021
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0001914/2022	SUKANTA NAIK	RITA SINGH	BARAMBA /106 /2018
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0001915/2022	NITYANANDA JENA	ABHISHEK DASH	/ /0
		VS	VS	()
		BEBI JENA@BIBI JENA		//
101	CRLMC/0001916/2022	MIR TAJUDDIN	SAMAYA KUMAR RAY	/212 /2018
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0001917/2022	AJAY KUMAR MOHANTY@AJAYA MOHANTY	DILLIP KUMAR MOHANTY	KHURDA P.S. /113 /2022
		VS	VS	()

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103	CRLMP/0001382/2022	STATE OF ODISHA SUMITRA PADHI VS	RAMESH AGRAWAL VS	// / /0 JUDGE FAMILY COURT, KENDRAPARA(Kendrapara *) Crp/0000160/2019
104	CRLMP/0001383/2022	ASISH RANJAN PADHI RAJENDRA NAHAK VS	BHABANI SANKAR DAS VS	// / /0 ()
105	CRLMP/0001384/2022	STATE OF ODISHA KABITA SAMAL VS	M.R.MOHAPATRA VS	// / /0 ()
106	CRLMP/0001385/2022	STATE OF ODISHA HRUSIKESH SAHOO VS	JYOTIRMAY GUPTA VS	// / /0 ()
107	CRLMP/0001386/2022	STATE OF ODISHA SANJUKTA ROUT VS	BIRANCHI NARAYAN MOHANTY VS	// / /0 ()
108	CRLMP/0001387/2022	STATE OF ODISHA CHINARI RAJESWAR RAOPATRO VS	RAJIB LOCHAN PATTNAIK VS	// / /0 ()
109	CRLMP/0001388/2022	STATE OF ODISHA SARBESWAR SETHY VS	ACHYUTANANDA PATTNAIK VS	// / /0 ()
110	CRLMP/0001389/2022	STATE OF ODISHA BHAGABAN SAHOO VS	GYANALOKA MOHANTY VS	// / /0 ()
111	CRLMP/0001390/2022	STATE OF ODISHA SRIKANTA SETHY VS	SANGRAM KESHARI ROUT VS	// / /0 ()
112	CRLMP/0001391/2022	STATE OF ODISHA BENGA MOHARANA VS	SANGRAM KESHARI ROUT VS	// / /0 ()
113	CRLMP/0001392/2022	STATE OF ODISHA LALIT MOHAN PRADHAN VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
		STATE OF ODISHA		//

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114	CRLMP/0001393/2022	DIBYADARSHAN MAHUNTA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	//0 0 //
115	CRLMP/0001394/2022	SWARNALATA CHHOTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	//0 0 //
116	CRLMP/0001395/2022	MAHANTA TRILOCHAN DASH VS STATE OF ORISSA	SARAT KUMAR ACHARYA VS	//0 0 //
117	CRLREV/0000315/2022	SHAIKH ROWNAQUE ALI VS SAHEEN SAGUFA	CHIRANJEEV BIDYABHUSHAN VS	//0 0 //
118	CRLREV/0000316/2022	BISWANATH PRADHAN VS JATRA PRADHAN	BHARAT BHUSAN ROUTRAY VS	//0 0 //
119	CRLREV/0000317/2022	ANIL KUMAR SUAR VS STATE OF ODISHA	SULOCHANA PATRO VS	//0 0 //
120	CRLREV/0000318/2022	SOMANATH SAHOO VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	//0 0 //
121	FAO/0000264/2022	M/S. UNITED INDIA INSURANCE CO. LTD VS INA PRADHAN	BIJOY DASMOHAPATRA VS	// 0 //
122	FAO/0000265/2022	MANAGER LEGAL, M/S. FUTURE GENERALI INDIA INSURANCE CO. LTD VS GANDHI SWAIN @ ARUN SWAIN	INDRANIL KANUNJIA VS	// 0 //
123	LAA/0000030/2022	LAXMI PATRA VS MAHEMDUBHAI A. MOMIN	BIRANCHI NARAYAN RATH VS	// 0 //
124	LAA/0000031/2022	DIRECTOR, INTERIM TEST RANGE, CHANDIPUR VS KAMALAKANTA PANIGRAHI	DEBASIS TRIPATHY, CGC VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) LA/0000436/2012
125	MACA/0000342/2022	PADMABATI MAJHI	BIRANCHI NARAYAN RATH	//

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		VS	VS	0
126	MACA/0000343/2022	MAHEMDUBHAI A MOMIN, C/O.ASHWAMEGH TRACTORS LAXMI PATRA	BIRANCHI NARAYAN RATH	//
		VS	VS	0
127	MACA/0000344/2022	MAHEMDUBHAI A MOMIN ORIENTAL INSURANCE CO. LTD	S.J.PRADHAN	//
		VS	VS	0
128	MACA/0000345/2022	SASHI @ SASI MAHAKUDA NAMITA RANI PATTNAIK	DILIP KUMAR MISRA	//
		VS	VS	0
129	MACA/0000346/2022	ARUNA NANDI PRAKASH SAHOO	A.S.NANDY	//
		VS	VS	0
130	RPFAM/0000144/2022	HEMANTA ROUT BIDYADHAR PRADHAN	PRADEEP KUMAR DAS	//
		VS	VS	0
131	RPFAM/0000145/2022	SASMITA PRADHAN SISR MAHARANA	NARAYAN PRASAD PARIJA	//
		VS	VS	0
132	RPFAM/0000146/2022	LAXMIDHAR MAHARANA MADHAB DIGAL	BISWARANJAN MAHARATHA	//
		VS	VS	0
133	TRP(C)/0000245/2022	BIRAJA PARICHHA MONALISA BHOLA	JYOTIRMAYA SAHOO	//
		VS	VS	0
134	TRP(C)/0000246/2022	SMRUTI SANTOSH PALAI SWARNALAXMI SAHOO	KAILASH CHANDRA KAR	//
		VS	VS	0
135	TRPCRL/0000047/2022	SRIKANT SAHU APARNA MISHRA	MIHIR SAHOO	//0
		VS	VS	0
136	WA/0000923/2022	BHAGYASHREE PATI STATE OF ODISHA	PUSHPARAJ BHARADWAJ, ASC	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :12/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WA/0000924/2022	PRATAP CHANDRA BHUYAN ABHAY CHARAN KHUNTIA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// // 0 //
138	WA/0000925/2022	STATE OF ODISHA VS RAMACHANDRA MUDULI	ABHAYA KUMAR SHARMA, AGA VS	// 0 //
139	WA/0000926/2022	STATE OF ODISHA VS BASANTA KU. KHATUA	SAILAZA NANDAN DAS, ASC VS	// 0 //
140	WA/0000927/2022	STATE OF ODISHA VS RANJIT KUNDU	SAILAZA NANDAN DAS, ASC VS	// 0 //
141	WP(C)/0017203/2022	DEBJANI DEVI VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
142	WP(C)/0017204/2022	DEBJANI DEVI VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
143	WP(C)/0017205/2022	BINOD CHANDRA CHOUDHURY VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
144	WP(C)/0017206/2022	BISHNUPRIYA DAS VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	// 0 //
145	WP(C)/0017207/2022	JAYARAM SINGH VS R.T.O., SAMBALPUR	SITANSU MOHAN SINGH VS	// 0 //
146	WP(C)/0017208/2022	LINGARAJ PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
147	WP(C)/0017209/2022	AJIT KUMAR NAIK VS GOVT. OF ODISHA	BUDHADEV ROURTRAY VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0017210/2022	ASISH KUMAR PRATIHARI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
149	WP(C)/0017211/2022	RABINDRANATH SAHOO VS STATE OF ORISSA	ROHIT RANJAN RAY VS	// 0 //
150	WP(C)/0017212/2022	MAHALAXMI GOUDA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
151	WP(C)/0017213/2022	SAHADEV MANTRY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
152	WP(C)/0017214/2022	SUSMITA MISHRA VS DR. PRADEEP KUMAR RATH	SOUMYA RANJAN MOHANTY VS	// 0 //
153	WP(C)/0017215/2022	ORISSA COLLIERIES MAZDOOR SANGHA (INTUC), ANAPUR VS UNION OF INDIA	PRAFULLA KUMAR RATH VS	// 0 //
154	WP(C)/0017216/2022	ABHAY KUMAR BERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
155	WP(C)/0017217/2022	NIRANJAN NANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
156	WP(C)/0017218/2022	M/S. SEVEN HILLS EDUCATIONAL AND HEALTHCARE SOCIETY, BARSANIGRAHY VS CHIEF MANAGER/AO., INDIAN BANK, SAMBALPUR	RESHMI KHANDAYATRAY VS	// 0 //
157	WP(C)/0017219/2022	SAMRA LAKRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
158	WP(C)/0017220/2022	DIPTI RAJ VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
159	WP(C)/0017221/2022	SUKANTA KUMAR MUDULI	J.K.KHANDAYATRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0017222/2022	AMITA BARAD SWARUP KUMAR DALAI	SHASHI BHUSAN JENA	//
		VS	VS	0
161	WP(C)/0017223/2022	STATE OF ODISHA DEBENDRA KUMAR JENA	AMLANJYOTI ROUT	//
		VS	VS	0
162	WP(C)/0017224/2022	STATE OF ODISHA SHREE EQUIPMENTS AND ENGINEERS	NIRANJAN LENKA	//
		VS	VS	0
163	WP(C)/0017225/2022	STATE OF ODISHA PRASANNA KUMAR SUBUDHI	AMLANJYOTI ROUT	//
		VS	VS	0
164	WP(C)/0017226/2022	STATE OF ODISHA DR. TANMAY PADHI	SUSANTA KUMAR SAHU	//
		VS	VS	0
165	WP(C)/0017227/2022	STATE OF ODISHA JASHODA CHOUDHURY	ASHOK DAS	//
		VS	VS	0
166	WP(C)/0017228/2022	THE REGISTRAR OF CO-OPERATIVE SOCIETIES, BBSR RASHMITA DEY	BIRAJA PRASANNA DAS	//
		VS	VS	0
167	WP(C)/0017229/2022	STATE OF ODISHA GOVINDA CHANDRA OJHA	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
168	WP(C)/0017230/2022	MCL, SAMBALPUR DUSMANTA KUMAR LENKA	DIGAMBARA MISHRA	//
		VS	VS	0
169	WP(C)/0017231/2022	STATE OF ORISSA PABITRA LANKA	DIGAMBARA MISHRA	//
		VS	VS	0
170	WP(C)/0017232/2022	STATE OF ORISSA KARUNAKAR NAYAK	SUDHIR KUMAR MALLICK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0017233/2022	STATE OF ODISHA BRAHMANANDA SAHOO VS	BIPLAB P.B.BAHALI VS	// // ()
172	WP(C)/0017234/2022	STATE OF ODISHA RANJAN KUMAR SAHU VS	BIPLAB P.B.BAHALI VS	// // ()
173	WP(C)/0017235/2022	STATE OF ODISHA GOPABANDHU SAHOO VS	DAYANIDHI MISHRA VS	// // ()
174	WP(C)/0017236/2022	STATE OF ODISHA CHITRASEN NAIK VS	ARIJEET MISHRA VS	// // ()
175	WP(C)/0017237/2022	THE COLLECTOR, MAYURBHANJ SUJATA SAHOO VS	BIPLAB P.B.BAHALI VS	// // ()
176	WP(C)/0017238/2022	STATE OF ODISHA GANAPATI GOUDA VS	SAROJ KUMAR DASH VS	// // ()
177	WP(C)/0017239/2022	STATE OF ODISHA GANAPATI GOUDA VS	SAROJ KUMAR DASH VS	// // ()
178	WP(C)/0017240/2022	STATE OF ODISHA URMILA SAHU VS	BIPLAB P.B.BAHALI VS	// // ()
179	WP(C)/0017241/2022	STATE OF ODISHA HRUSIKESH SAHOO VS	JYOTIRMAY GUPTA VS	// // ()
180	WP(C)/0017242/2022	STATE OF ODISHA NIHARIKA BIHARI VS	BIPLAB P.B.BAHALI VS	// // ()
181	WP(C)/0017243/2022	STATE OF ODISHA SUDARSHAN BAHALIA VS	NIRMAL RANJAN ROURTRAY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0017244/2022	DUSMANTA KUMAR SAHOO VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
183	WP(C)/0017245/2022	BISHNUDEV RAY VS A.R.T.O.,BARBIL	ASHOK KUMAR ROUT VS	// 0 //
184	WP(C)/0017246/2022	SARITA DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
185	WP(C)/0017247/2022	MURALIDHAR SAHU VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	// 0 //
186	WP(C)/0017248/2022	BISHNUDEV RAY VS R.T.O.,JHARSUGUDA	ASHOK KUMAR ROUT VS	// 0 //
187	WP(C)/0017249/2022	PRABHATI KAR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
188	WP(C)/0017250/2022	ANANDA KUMAR BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
189	WP(C)/0017251/2022	DEEPAK PATEL VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
190	WP(C)/0017252/2022	TUKUNA BALIARSINGH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
191	WP(C)/0017253/2022	NITYANANDA BEHERA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
192	WP(C)/0017254/2022	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
193	WP(C)/0017255/2022	ABHIMANYU SAHOO	SIDDHARTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0017256/2022	KESHAB CHANDRA OJHA	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0017257/2022	KIRTAN BIHARI BARIK	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0017258/2022	DURYODHAN PRADHAN	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0017259/2022	BHOLESWAR MAHANTA	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0017260/2022	BIRENDRA KUMAR MAHANTA	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0017261/2022	NIRANJAN MISHRA	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0017262/2022	NAKULA MAHANTA	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0017263/2022	MAHENDRA MAHARANA	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0017264/2022	GOBARDHAN MAHANTA	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0017265/2022	PURANDAR SAHU	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0017266/2022	UPENDRA MOHAPATRA	MANOJ OJHA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0017267/2022	STATE OF ORISSA SABITA NAIK VS	SWAPNA KUMAR OJHA VS	// // ()
206	WP(C)/0017268/2022	UNION OF INDIA HARIHARA PANDA VS	MANOJ OJHA VS	// // ()
207	WP(C)/0017269/2022	STATE OF ORISSA BALAM PATRA VS	NARENDRA KUMAR SAHOO VS	// // ()
208	WP(C)/0017270/2022	STATE OF ODISHA BATA BEHERA @ BATA KRUSHNA BEHERA VS	G.K.NANDA VS	// // ()
209	WP(C)/0017271/2022	STATE OF ODISHA KSHITISH CHANDRA PADHI VS	MANOJ OJHA VS	// // ()
210	WP(C)/0017272/2022	STATE OF ORISSA SOUMYA RANJAN HEMBRAM VS	KRISHNA CHANDRA SAHU VS	// // ()
211	WP(C)/0017273/2022	STATE OF ODISHA PRAVAT KU. ROUT VS	PADMANAVA JENA VS	// // ()
212	WP(C)/0017274/2022	STATE OF ODISHA SATYA RANJAN PARIDA VS	MANOJ OJHA VS	// // ()
213	WP(C)/0017275/2022	STATE OF ORISSA LAXMIDHAR MAHANTA VS	MANOJ OJHA VS	// // ()
214	WP(C)/0017276/2022	STATE OF ORISSA KARTIK MAHAPATRA @ KARTIK CHANDRA MOHAPATRA VS	MANOJ OJHA VS	// // ()
215	WP(C)/0017277/2022	STATE OF ORISSA MANU SINGH VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :12/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0017278/2022	ARUN KUMAR MOHAPATRA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
217	WP(C)/0017279/2022	DEBABRATA PARIDA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
218	WP(C)/0017280/2022	HAREKRUSHNA MOHANTA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
219	WP(C)/0017281/2022	SUDHIR KUMAR PANDA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
220	WP(C)/0017282/2022	RAM KUMAR URAON VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
221	WP(C)/0017283/2022	RANJITA GURU VS STATE OF ODISHA	S.SATAPATHY VS	// 0 //
222	WP(C)/0017284/2022	SIRIDI SAI CHARITABLE TRUST, NABARANGPUR VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
223	WP(C)/0017285/2022	SIRIDI SAI CHARITABLE TRUST, NABARANGPUR VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
224	WP(C)/0017286/2022	SURESH CHANDRA PRADHAN VS SPL. LAO (MIT), JAGATSINGHPUR	PRASANTA KUMAR NANDA VS	// 0 //
225	WP(C)/0017287/2022	DR. SASMITA MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
226	WP(C)/0017288/2022	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
227	WP(C)/0017289/2022	DR.MANOJ KUMAR BEHERA	SAMEER KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0017290/2022	AJAYA PRASAD BAITHARU	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0017291/2022	DR. SUSHANT KUMAR ROUT	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0017292/2022	M/S SR DISTILLERY PVT. LTD.	SURYA NARAYAN BISWAL	//
		VS	VS	0
		THE DY. GM, PNB, BBSR		//
231	WP(C)/0017293/2022	ASHRIT KUMAR PRADHAN	K.K.BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0017294/2022	M/S. ACHARYA HARIHAR REGIONAL CENTRE FOR CANCER RESEARCH AND TREATMENT SOCIETY	KANAKSHEKHAR	//
		VS	VS	0
		UNION OF INDIA		//
233	WP(C)/0017295/2022	JUBARAJ SAMAL	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0017296/2022	BIJAYA DASH	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0017297/2022	NABIN KUMAR PATRA	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0017298/2022	SIBA PRASAD GIRI	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0017299/2022	BHABANI PATI	SUBASH CHANDRA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0017300/2022	BHARATI MOHANTY	ASHOK KUMAR SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0017301/2022	ADDL. COMMNR. II, SETTLEMENT AND CONSOLIDATION, BBSR DR. GIRISH KUMAR SAHU VS STATE OF ODISHA	AVIJIT MISHRA VS	// // ()
240	WP(C)/0017302/2022	PRATAP KUMAR SAHU VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// ()
241	WP(C)/0017303/2022	SARBESWAR SWAIN VS BM, IOB, BRAHMAGIRI BRANCH, PURI	TRILOCHAN PANIGRAHI VS	// ()
242	WP(C)/0017304/2022	ECHHA DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()
243	WP(C)/0017305/2022	BASANTI BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// ()
244	WP(C)/0017306/2022	M/S. UTKAL AIR VOICE, SUNDARGARH VS UCO BANK, BBSR	PRASANNA KUMAR MISHRA VS	// ()
245	WP(C)/0017307/2022	RAMESH KUMAR KILLA VS ASST. COMMNR. OF IT, CENTRAL CIRCLE, SAMBALPUR	RUDRA PRASAD KAR VS	// ()
246	WP(C)/0017308/2022	TAPAN KUMAR BOE VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// ()
247	WP(C)/0017309/2022	KAMAL KUMAR AGARWAL VS ASST. COMMNR. OF IT, CENTRAL CIRCLE, SAMBALPUR	RUDRA PRASAD KAR VS	// ()
248	WP(C)/0017310/2022	M/S. HINDUSTAN BUILDERS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()
249	WP(C)/0017311/2022	BASUDEV MALBISHOYI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// ()

ORISSA HIGH COURT**FILING REPORT AS ON :12/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0017312/2022	MAHESWAR BISWAL VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
251	WP(C)/0017313/2022	MITALI BEHERA VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
252	WP(C)/0017314/2022	SARBESWAR SENA VS ICICI BANK FIN. LTD.,CUTTACK	DEBASIS TRIPATHY VS	// 0 //
253	WP(C)/0017315/2022	NIRANJAN SUNDARAY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
254	WP(C)/0017316/2022	BIBEK GHOSH VS ORISSA STATE FINANCIAL CORP., CUTTACK	ALOK KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0017317/2022	SUKANTI MAHALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
256	WP(C)/0017318/2022	HEMA NAIK VS THE COLLECTOR, KALAHANDI	SATYA NARAYAN MISHRA 4 VS	// 0 //
257	WP(C)/0017319/2022	BIJAY KUMAR ACHARYA VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// 0 //
258	WP(C)/0017320/2022	NASIMA BEGUM VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
259	WP(C)/0017321/2022	SRIJAYA KUMAR BARALA VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
260	WP(C)/0017322/2022	DHRUBA CHARAN SAMAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
261	WP(C)/0017323/2022	SUBASH KUMAR BARAL VS	SHIVSANKAR MOHANTY VS	// 0 //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0017324/2022	JAY KISHORE CHOUBEY	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		TAX RECOVERY OFFICER, PCIT 1, BBSR		//
263	WP(C)/0017325/2022	DANDAPANI DASH	BIBHU PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0017326/2022	ANSHUMAN CHIRANJIB	G.P.MOHANTY	//
		VS	VS	0
		SECY.,STATE TRANSPORT AUTHORITY, CUTTACK		//
265	WP(C)/0017327/2022	RASMITA JENA	PRATIK NAYAK	//
		VS	VS	0
		COMMNR.-CUM-SECY.,CO-OP. DEPT.		//
266	WP(C)/0017328/2022	M/S. SASWAT BRICKS, CUTTACK	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		CANADA BANK, BBSR		//
267	WP(C)/0017329/2022	CHINMAY KUMAR NAYAK	BUDHADEV ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0017330/2022	DEBASIS PATRA	JYOTIRMAYA SAHOO	//
		VS	VS	0
		AO/CHIEF MANAGER, BANK OF BARODA, BBSR		//
269	WP(C)/0017331/2022	BIJAYA KUMAR MOHAPATRA	BUDHADEV ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0017332/2022	RASHMI RANJAN SWAIN	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0017333/2022	HARIHAR SAHOO	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0017334/2022	BHANJA KISHOR BISWAL	MADAN MOHAN DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0017335/2022	STATE OF ODISHA RAMESH CHANDRA ROUT VS	SANJAYA KUMAR BEHERA VS	// // ()
274	WP(C)/0017336/2022	STATE OF ODISHA NRUSINGHA CHARANA LENKA VS	SATYANARAYAN MISHRA VS	// // ()
275	WP(C)/0017337/2022	STATE OF ODISHA DR. ALOK KUMAR PATNAIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
276	WP(C)/0017338/2022	STATE OF ODISHA DWITIYA BHOI VS	SASWATI MOHAPATRA VS	// // ()
277	WP(C)/0017339/2022	STATE OF ODISHA PRATIVA MUDULI VS	KISHORE KUMAR MISHRA VS	// // ()
278	WP(C)/0017340/2022	PRINCIPAL SECY. TO GOVT., HOUSING AND URBAN DEVELOPMENT DEPT., BBSR PRAFULLA CHANDRA PRADHAN VS	SATYAJIT SAMAL VS	// // ()
279	WP(C)/0017341/2022	STATE OF ORISSA HERMAN LAKRA VS	SATYAJIT SAMAL VS	// // ()
280	WP(C)/0017342/2022	STATE OF ODISHA BINOD BIHARI NATH VS	SATYAJIT SAMAL VS	// // ()
281	WP(C)/0017343/2022	STATE OF ORISSA SARAT KUMAR DASH VS	SATYAJIT SAMAL VS	// // ()
282	WP(C)/0017344/2022	STATE OF ODISHA PABITRA MOHAN SWAIN VS	SATYAJIT SAMAL VS	// // ()
283	WP(C)/0017345/2022	STATE OF ODISHA AJANTA GHOSH @ CHOUDHURY VS AMITAV GHOSH	BIPLABA P.B.BAHALI VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :12/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0017346/2022	SARASWATI SABAR VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
285	WP(C)/0017347/2022	JADU NAIK VS CUTTCK MUNICIPAL CORPORATION	BIBEKANANDA NAYAK VS	// 0 //
286	WP(C)/0017348/2022	DR. ARCHANA KANUNGO VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
287	WP(C)/0017349/2022	M/S.PANDA ENTERPRISES, CUTTACK VS CT AND GST OFFICER, CUTTACK II	UMESH CHANDRA BEHURA VS	// 0 //
288	WP(C)/0017350/2022	M/S.BIBHUDENDRA PRASAD DASH VS JOINT COMMNR. OF STATE TAX (APPEAL)	UMESH CHANDRA BEHURA VS	// 0 //
289	WP(C)/0017351/2022	JAY KISHORE CHOUBEY VS TAX RECOVERY OFFICER, PCIT 1, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
290	WP(C)/0017352/2022	M/S.NIRUPAMA BEHERA, JAGATSINGHPUR VS JOINT COMMNR. OF STATE TAX (APPEAL)	UMESH CHANDRA BEHURA VS	// 0 //
291	WP(C)/0017353/2022	ARUPANANDA DHAL VS REGIONAL PROVIDENT FUND COMMNR. II (COMPLIANCE), KENDUJHAR	RUPESH KUMAR KANUNGO VS	// 0 //
292	WP(C)/0017354/2022	M/S.ADITYA DEV INFRATECH (P) LTD.,BBSR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
293	WP(C)/0017355/2022	SATYABAN BISWAL VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
294	WP(C)/0017356/2022	SAROJ KUMAR KHNUZIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
295	WP(C)/0017357/2022	JAYAKRUSHNA MANGARAJ	ASHOK PATTANAIAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	WP(C)/0017358/2022	LAXMI SAHU	SURYAKANTA DWIBEDI	//
		VS	VS	()
		STATE OF ODISHA		//
297	WP(C)/0017359/2022	ULASH CHANDRA BISWAL	PRABODHA CH. NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
298	WP(C)/0017360/2022	SUBHRAKANTA SHARMA	PRABODHA CH. NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
299	WP(C)/0017361/2022	RURAL RESEARCH AND DEVELOPMENT COUNCIL, MAYURBHANJ	MAHARAJANR APAT	//
		VS	VS	()
		STATE OF ORISSA		//
300	WP(C)/0017362/2022	SORAJ KUMAR NIMAL	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	()
		STATE OF ODISHA		//
301	WP(C)/0017363/2022	CHANDRASEKHAR PATI	TUSHAR KANTA NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
302	WPCRL/0000084/2022	BHAGIRATHI MOHARANA	BUDHADEV ROUTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0008387/2022	BATA @ BATAKRUSHNA ROUT	ASHOK KUMAR SAHOO	PATKURA /104 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0008388/2022	NRUSINGHA CHARAN BEHERA	BIDYADHAR MANASINGH	SAMBALPUR VIGILANCE /44 /2015
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0008389/2022	DEBABRATA PUROHIT	PULAKESH MOHANTY	SUBALAYA /86 /2022
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0008390/2022	AKRAM KHALAK @ BHOLA	BIJAYA KUMAR PARIDA 2	KISSANNAGAR PS /110 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0008391/2022	STATE OF ODISHA SANJAY KUMAR NAIK @ NAYAK VS	LAXMIDHAR MAHAPATRA VS	// SAHID NAGAR P.S. /285 /2022 ()
308	ABLAPL/0008392/2022	STATE OF ODISHA RITA MOHAPATRA VS	SURESH KUMAR JENA VS	// CUTTACK VIGILANCE /34 /2022 ()
309	ABLAPL/0008393/2022	STATE OF ODISHA(VIG.) KOURAB SWAIN VS	KSHIROD KUMAR ROUT VS	// RAJKANIKA /230 /2022 ()
310	ABLAPL/0008394/2022	STATE OF ODISHA JUBI @ JOBEDA BEGUM VS	DEEPAK KU SAHOO VS	// KENDRAPARA /114 /2022 ()
311	ABLAPL/0008395/2022	STATE OF ODISHA TAIBUB VS	DEEPAK KU SAHOO VS	// /0 ()
312	ABLAPL/0008396/2022	STATE OF ODISHA SOMANATH JENA VS	DEEPAK KUMAR DAS VS	// KONARK /138 /2022 ()
313	ABLAPL/0008397/2022	STATE OF ODISHA SARAT KUMAR RAJ VS	CHITTARANJAN PATTNAIK VS	// KHANTAPADA /162 /2022 ()
314	ABLAPL/0008398/2022	STATE OF ODISHA SANGRAM MUNI @ NARU MUNI VS	KEDAR CHANDRA BEHERA VS	// ASKA /266 /2022 ()
315	ABLAPL/0008399/2022	STATE OF ODISHA GUNASEKHARAN MURUGAN VS	PARTHA MUKHERJI VS	// CHAMAKHANDI /75 /2012 ()
316	ABLAPL/0008400/2022	STATE OF ODISHA GUNASEKHARAN MURUGAN VS	PARTHA MUKHERJI VS	// CHAMAKHANDI /93 /2011 ()
317	ABLAPL/0008401/2022	STATE OF ODISHA GUNASEKHARAN MURUGAN VS STATE OF ODISHA	PARTHA MUKHERJI VS	// CHAMAKHANDI /92 /2011 () //

ORISSA HIGH COURT**FILING REPORT AS ON :12/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0008402/2022	BHIMASEN SWAIN VS STATE OF ODISHA	JAGRUTI BARIK VS	JENAPUR /180 /2022 () //
319	ABLAPL/0008403/2022	CHANDAN BAG VS STATE OF ODISHA	BINI MISHRA VS	KAMARDA /28 /2021 () //
320	ABLAPL/0008404/2022	KRUSHNA SINHA @ KRUSHNA CH. SINGH @ KANHARAVI SHANKAR SAMAL VS STATE OF ODISHA	 VS	PURI TOWN /218 /2022 () //
321	ABLAPL/0008405/2022	PRAVAT MANGARAJ VS STATE OF ODISHA	LALITENDU MISHRA VS	KHARABEL NAGAR P.S. /183 /2022 () //
322	ABLAPL/0008406/2022	SASANKA SEKHAR BEHERA VS STATE OF ODISHA	SALAUDDIN KHAN VS	KANIHA /180 /2022 () //
323	ABLAPL/0008407/2022	EITISHREE MAJHI VS STATE OF ODISHA	RAMDAS ACHARY VS	BHADRAK TOWN /251 /2022 () //
324	ABLAPL/0008408/2022	SWEETY SAHU VS STATE OF ODISHA	RAMDAS ACHARY VS	BHADRAK TOWN /251 /2022 () //
325	ABLAPL/0008409/2022	MAHAMMAD SARAFARAJ VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	HINDOL /118 /2022 () //
326	ABLAPL/0008410/2022	DEBARSHI PRIYADARSHI @ MUNA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	DHAULI PS /34 /2022 () //
327	ABLAPL/0008411/2022	HRUSIKESH PARIDA VS STATE OF ODISHA	GAGANBIHARI SINGH VS	Tantiapal Marine /54 /2022 () //
328	ABLAPL/0008412/2022	ANANTA PRASAD SAMANTRAY @ SILU VS STATE OF ODISHA	BISWAJIT NAYAK VS	CAPITAL P.S. /16 /2022 () //
329	ABLAPL/0008413/2022	TULASI PRADHAN	PRASHANTA KUMAR DAS	CUTTACK SADAR /300 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0008414/2022	BIKASH CHANDRA MISHRA	DURGESH NARAYAN RATH	JARAPADA /229 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0008415/2022	BISWAJIT PRADHAN	JYOTIRMAYA SAHOO	BANAPUR P.S. /261 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0008416/2022	SANJAYA BISWAL	JAY PRAKASH NARAYAN SETHI	NEMALO /185 /2021
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0008417/2022	P. MADEYA	JYOTIRMAYA SAHOO	MARINE PS AT ARJIPALLI /17 /2022
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0008418/2022	KALANDI MALIK @ SRABANI	RAMDAS ACHARY	BHADRAK TOWN /251 /2022
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0008419/2022	RABINARAYAN BEHERA @ NARAYAN BEHERA	LAMBODOR ACHARI	TARASINGI /28 /2009
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0008420/2022	SRIDHAR SINGH	MANOJ KUMAR PANDA	MOHANA /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0008421/2022	GYANARANJAN DAS	MANORANJAN MISHRA	MARKAT NAGAR /113 /2022
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0008422/2022	HIRADHAR RANJIT	MANORANJAN MISHRA	DEOGARH /508 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0008423/2022	NITIN @ NITIR KUMAR RANJIT	MANORANJAN MISHRA	DEOGARH /508 /2022
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0008424/2022	RAJA SAHOO	AKSHAYA KUMAR SAHOO	BARI /212 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0008425/2022	STATE OF ODISHA ARUNJYOTI SAMAL @ RAJA SAMAL VS	MILAN KANUNGO VS	// JAKHAPURA /67 /2022 ()
342	ABLAPL/0008426/2022	STATE OF ODISHA TUNA @ SAROJ SENAPATI VS	G.C.PANDA VS	// CUTTACK SADAR /268 /2022 ()
343	ABLAPL/0008427/2022	STATE OF ODISHA NANDA HANTAL VS	JUGALA KISHORE PANDA VS	// CHITRAKONDA /74 /2022 ()
344	ABLAPL/0008428/2022	STATE OF ODISHA NITYANANDA BISWAL @ NITAI @ NITEI VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /184 /2022 ()
345	ABLAPL/0008429/2022	STATE OF ODISHA SUJAN MALLICK VS	NEPOLEON SAHANI VS	// PIPLI /319 /2022 ()
346	ABLAPL/0008430/2022	STATE OF ODISHA ARTTA BEHERA @ ARATA BEHERA VS	SALAUDDIN KHAN VS	// KANIHA /180 /2022 ()
347	ABLAPL/0008431/2022	STATE OF ODISHA BALARAM MOHANTY VS	BISWAJIT PASAYAT VS	// ASTARANGA /151 /2022 ()
348	ABLAPL/0008432/2022	STATE OF ODISHA RUSHI SAHU @ RUSHIKESH SAHU VS	ASHOK DAS VS	// BERHAMPUR SADAR /285 /2022 ()
349	ABLAPL/0008433/2022	STATE OF ODISHA SHANTILATA GIRI VS	PRAVASH CHANDRA JENA VS	// JALESWAR /219 /2022 ()
350	ABLAPL/0008434/2022	STATE OF ODISHA PRANAKRUSHNA SETHY VS	DIBYA JYOTI SAHOO VS	// MARSHAGHAI /148 /2022 ()
351	ABLAPL/0008435/2022	STATE OF ODISHA SAROJ KUMAR RANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// GURUDIJHATIA /112 /2008 () //

ORISSA HIGH COURT**FILING REPORT AS ON :12/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0008436/2022	DAMODAR NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	ANGUL SADAR PS /462 /2022 () //
353	ABLAPL/0008437/2022	BIDYADHAR DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
354	ABLAPL/0008438/2022	DHARMENDRA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	DHARAMGARH /199 /2021 () //
355	WPC(OAC)/0001971/2018	MITHUN KUMAR KAR VS PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.	DHULIRAM PATTNAYAK VS	// () //
356	WPC(OAC)/0001972/2018	PRADIPTA KUMAR BEHERA VS PRINCIPAL SECRETARY, WATER RESOURCES DEPTT	DHULIRAM PATTNAYAK VS	// () //
357	WPC(OAC)/0002813/1996	ANIRUDHA BEHERA VS SECRETARY, AGRICULTURE DEPARTMENT	PRAFULLA KUMAR MOHAPATRA, B.K.BEHERA VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :12/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2022 WPC(OAS)/30/2016	SNEHALATA SHEE-MP	SISIR KUMAR PUROHIT
2	4/2022 WPC(OAS)/30/2016	SNEHALATA SHEE-MP	SISIR KUMAR PUROHIT
3	4/2022 WPC(OAS)/30/2016	SNEHALATA SHEE-MP	SISIR KUMAR PUROHIT
4	11/2022 WPC(TAC)/28/2016	ABANTI KUMARI PRUSTY-MP	M/S BUDHADEV ROUTRAY
5	12/2022 WPC(TAC)/8/2016	DHRUBACHARAN BEHERA-MP	MANOJ KUMAR MOHANTY
6	13/2022 WPC(TAC)/8/2016	DHRUBACHARAN BEHERA-MP	MANOJ KUMAR MOHANTY
7	14/2022 WPC(TAC)/8/2016	DHRUBACHARAN BEHERA-MP	MANOJ KUMAR MOHANTY
8	15/2022 WPC(TAC)/29/2016	CHAMPAKALATA MISHRA-MP	M/S BUDHADEV ROUTRAY
9	15/2022 WPC(TAC)/29/2016	CHAMPAKALATA MISHRA-MP	M/S BUDHADEV ROUTRAY
10	16/2022 WPC(TAC)/29/2016	CHAMPAKALATA MISHRA-MP	M/S BUDHADEV ROUTRAY
11	17/2022 WPC(TAC)/9/2016	NARAYAN CH. SINGH-MP	BUDHADEV ROUTRAY
12	18/2022 WPC(TAC)/31/2016	ABANINDRA NATH MOHANTY-MP	M/S BUDHADEV ROUTRAY
13	19/2022 WPC(TAC)/31/2016	ABANINDRA NATH MOHANTY-MP	M/S BUDHADEV ROUTRAY
14	20/2022 WPC(TAC)/32/2016	SHIVA CHARAN MOHANTA-MP	M/S PRAFULLA KUMAR MOHAPATRA
15	21/2022 WPC(TAC)/34/2016	NABIN CHANDRA MOHANTA-MP	M/S PRAFULLA KUMAR MOHAPATRA
16	32/2022 OJC/13526/1997	MANIKESWARI-MP	
17	32/2022 OJC/13526/1997	MANIKESWARI-MP	
18	51/2022 TRPCRL/47/2022	APARNA MISHRA-MP	MIHIR SAHOO
19	57/2022 WPC(OAPC)/9/2016	RASHMI REKHA NAYAK-MP	M/S S.S.DAS
20	57/2022 WPC(OAPC)/9/2016	RASHMI REKHA NAYAK-MP	M/S S.S.DAS
21	88/2022 LAA/31/2022	DIRECTOR, INTERIM TEST RANGE, CHANDIPUR-MP	DEBASIS TRIPATHY, CGC
22	89/2022 LAA/31/2022	DIRECTOR, INTERIM TEST RANGE, CHANDIPUR-MP	DEBASIS TRIPATHY, CGC
23	90/2022 LAA/31/2022	DIRECTOR, INTERIM TEST RANGE, CHANDIPUR-MP	DEBASIS TRIPATHY, CGC
24	130/2022 CMAPL/275/2022	DIRECTOR, INTERIM TEST RANGE, CHANDIPUR-MP	JYOTSNAMAYEE SAHOO
25	201/2022 RPFAM/144/2022	BIDYADHAR PRADHAN-MP	PRADEEP KUMAR DAS
26	202/2022	BISWAJIT SINHA-MP	BIREN SANKAR TRIPATHY

27	RPFAM/54/2020 203/2022	SISR MAHARANA-MP	NARAYAN PRASAD PARIJA
28	RPFAM/145/2022 204/2022	SISR MAHARANA-MP	NARAYAN PRASAD PARIJA
29	RPFAM/145/2022 205/2022	MADHAB DIGAL-MP	BISWARANJAN MAHARATHA
30	RPFAM/146/2022 231/2022	CHINARI RAJESWAR RAOPATRO-MP	RAJIB LOCHAN PATTNAIK
31	CRLMP/1387/2022 232/2022	RAMANATH SAHU-MP	SIDHARTHA RAY
32	CRLMP/1370/2022 233/2022	AMITA BARAD-MP	SANJIB KUMAR BHANJADEO
33	CRLMP/1339/2022 246/2022	TAPAN KUMAR NAYAK-MP	M/S SURYA NARAYAN PATNAIK
34	WPC(OA)/29/2016 272/2022	MONALISA BHOLA-MP	JYOTIRMAYA SAHOO
35	TRP(C)/245/2022 273/2022	SWARNALAXMI SAHOO-MP	KAILASH CHANDRA KAR
36	TRP(C)/246/2022 386/2022	D.M, ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
37	FAO/254/2022 387/2022	REGIONAL MANAGER(T.P. HUB),M/S.ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
38	FAO/256/2022 388/2022	D.M,ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
39	FAO/255/2022 389/2022	MANAGER,T.P.CELL,NEW INDIA ASSURANCE CO. LTD.-MP	MOUMENDRA KUMAR GHOSE
40	FAO/149/2022 390/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	MOUMENDRA KUMAR GHOSE
41	FAO/204/2022 391/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
42	FAO/262/2022 392/2022	M/S. UNITED INDIA INSURANCE CO. LTD-MP	BIJOY DASMOHAPATRA
43	FAO/264/2022 421/2022	B.SANJOY-MP	SUNIL KUMAR PANDA
44	CRLREV/242/2022 422/2022	BISWANATH PRADHAN-MP	BHARAT BHUSAN ROUSTRAY
45	CRLREV/316/2022 423/2022	PRABIR PARIDA-MP	JANMEJAYA KATIKIA
46	CRLREV/156/2022 424/2022	ANIL KUMAR SUAR-MP	SULOCHANA PATRO
47	CRLREV/317/2022 425/2022	ANIL KUMAR SUAR-MP	SULOCHANA PATRO
48	CRLREV/317/2022 426/2022	SOMANATH SAHOO-MP	RUPESH KUMAR MOHANTY
49	CRLREV/318/2022 675/2022	ANIRUDHA BEHERA-MP	PRAFULLA KUMAR MOHAPATRA, B.K.BEHERA
50	WPC(OAC)/2813/1996 676/2022	SUJATA PANDA-MP	M/S SANTANU KUMAR SARANGI
51	WPC(OAC)/8/2016 677/2022	RANJITA JENA-MP	LAXMIKANTA MOHANTY
52	WPC(OAC)/3541/2014 690/2022	ABHAYA PALAI @ PALAR-MP	MAHESWAR MOHANTY
53	CMP/619/2022 691/2022	SIBARAM PAL-MP	MANOJ KUMAR PANDA
54	CMP/620/2022 697/2022	N.I.CO.LTD-MP	M/S. P.K MAHALI, B.N MAHALI, A.DAS
55	MACA/541/2010 698/2022	N.I.CO.LTD-MP	M/S. P.K MAHALI, B.N MAHALI, A.DAS
56	MACA/541/2010 699/2022	N.I.CO.LTD-MP	M/S. P.K MAHALI, B.N MAHALI, A.DAS
57	MACA/541/2010 700/2022	SANATAN MARANDI-MP	B.SINGH(1)
	MACA/51/2021		

58	701/2022 MACA/103/2020	DEBENDRA MALIK-MP	KARUNAKAR NAYAK
59	702/2022 MACA/102/2020	SWARNALATA MALIK-MP	KARUNAKAR NAYAK
60	703/2022 MACA/342/2022	PADMABATI MAJHI-MP	BIRANCHI NARAYAN RATH
61	704/2022 MACA/343/2022	LAXMI PATRA-MP	BIRANCHI NARAYAN RATH
62	705/2022 MACA/344/2022	ORIENTAL INSURANCE CO. LTD-MP	S.J.PRADHAN
63	706/2022 MACA/344/2022	ORIENTAL INSURANCE CO. LTD-MP	S.J.PRADHAN
64	707/2022 MACA/346/2022	PRAKASH SAHOO-MP	A.S.NANDY
65	708/2022 MACA/346/2022	PRAKASH SAHOO-MP	A.S.NANDY
66	729/2022 RSA/497/2016	GAUTAM MOHAPATRA-MP	M/S.PRADIPTA KU.MOHANTY
67	836/2022 ABLAPL/8190/2020	SK.ATTAULLA@SK.AMAULLA-MP	RAJENDRA NARAYAN ROUT
68	837/2022 ABLAPL/4236/2021	RAJAT BEHERA @ BABU-MP	
69	838/2022 ABLAPL/2409/2021	AMIT KUMAR NAIK-MP	ARUN KUMAR DAS
70	839/2022 ABLAPL/4307/2021	RANJAN KUMAR SAMAL @ RANJAN SAMAL-MP	
71	840/2022 ABLAPL/4860/2022	MUKESH SAHU-MP	
72	841/2022 ABLAPL/5894/2022	TARUA MOHANTY @ TARUN KANTA MOHANTY-MP	
73	842/2022 ABLAPL/5892/2022	TARUA MOHANTY @ TARUN KANTA MOHANTY-MP	
74	1055/2022 CRLA/662/2012	PRASANTA NAIK-MP	
75	1056/2022 CRLA/240/2022	SABITA SAHOO-MP	HEMANT KUMAR MUND
76	1057/2022 CRLA/556/2022	BRUHASPATI HARIJAN-MP	JNYANANANDA PANDA
77	1057/2022 CRLA/556/2022	BRUHASPATI HARIJAN-MP	JNYANANANDA PANDA
78	1058/2022 CRLA/557/2022	NIRAJ GARADA-MP	DIPTI RANJAN BHOKTA
79	1059/2022 CRLA/557/2022	NIRAJ GARADA-MP	DIPTI RANJAN BHOKTA
80	1060/2022 CRLA/559/2022	M/S. ORISSA HOMES PVT. LTD., KHORDHA-MP	AVIJIT PATNAIK
81	1061/2022 CRLA/559/2022	M/S. ORISSA HOMES PVT. LTD., KHORDHA-MP	AVIJIT PATNAIK
82	1209/2022 BLAPL/2938/2022	PRAFULLA @ DHADIA BEHERA-MP	ACHYUTANANDA PATTNAIK
83	1210/2022 BLAPL/4970/2022	BIJAYA PARIDA-MP	BIBUDHENDRA KUMAR RATH
84	1211/2022 BLAPL/3468/2022	NIRMAL BADA-MP	UMAKANTA BARIK
85	1212/2022 BLAPL/2081/2022	SUSANT KUMAR SWAIN-MP	
86	1213/2022 BLAPL/4251/2022	AMAL DEY-MP	SANJEEV UDGATA
87	1214/2022 BLAPL/4025/2022	RAJU DEY-MP	SANJEEV UDGATA
88	1215/2022 BLAPL/3774/2022	BABULA NAYAK-MP	
89	1216/2022	BABULA NAYAK-MP	

90	BLAPL/3825/2022 1217/2022	JAYA DURIA-MP	KUNJA SUNDAR DAS
91	BLAPL/5879/2022 1218/2022	SILA DAVID NAYAK-MP	
92	BLAPL/109/2022 1219/2022	JHATUA@ SANDWESH KUMAR SETHI-MP	SAMVIT MOHANTY
93	BLAPL/8171/2021 1220/2022	PIKUN DAS @ BHAIJAN-MP	
94	BLAPL/1509/2022 1221/2022	TAPAN @ ALOK NAIK-MP	UNMESH CHANDRA JENA
95	BLAPL/1824/2022 1222/2022	GANESWAR SAHOO-MP	PRAVASH CH. JENA
96	BLAPL/242/2022 1223/2022	SANDEEP KUMAR-MP	DUSHMANTA SAHOO
97	BLAPL/5783/2022 1224/2022	LALU KUMAR YADAV-MP	DUSHMANTA SAHOO
98	BLAPL/10126/2021 1225/2022	ANIKET KUMAR SINGH-MP	BHABANI SHANKAR DASPARIDA, M/S. R.BEHERA, S.I
99	BLAPL/5990/2021 1503/2022	DAYA GOMANGO@DAYANIDHI SABAR-MP	A.K.NANDA
100	CRLMC/1896/2022 1504/2022	RAJESH PATI-MP	M.PRATAP@PRATAP KUMAR MOHAPATRA
101	CRLMC/1898/2022 1505/2022	RAJESH PATI-MP	M.PRATAP@PRATAP KUMAR MOHAPATRA
102	CRLMC/1899/2022 1506/2022	FAKIRA BEHERA-MP	DEBENDRA NARAYAN PATTANAİK
103	CRLMC/1901/2022 1507/2022	FAKIRA BEHERA-MP	
104	CRLMC/1901/2022 1508/2022	SIMIYA MANDAL-MP	BISWARANJAN DAS
105	CRLMC/1903/2022 1509/2022	CHILU@RAM DEV GOCHHAYAT-MP	BHARAT BHUSAN ROUSTRAY
106	CRLMC/1905/2022 1510/2022	SURAJ KUMAR GARNAYAK@GARNAİK-MP	BHARAT BHUSAN ROUSTRAY
107	CRLMC/1911/2022 1511/2022	BUDHIMANTA PRADHAN@BUDHIMAN-MP	BHARAT BHUSAN ROUSTRAY
108	CRLMC/1912/2022 1512/2022	NITYANANDA JENA-MP	ABHISHEK DASH
109	CRLMC/1915/2022 1513/2022	AJAY KUMAR MOHANTY@AJAYA MOHANTY-MP	DILLIP KUMAR MOHANTY
110	CRLMC/1917/2022 2304/2022	ABHAY CHARAN KHUNTIA-MP	RAMA KRISHNA BISOI
111	WA/924/2022 2305/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
112	WA/923/2022 2306/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
113	WA/923/2022 2307/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, AGA
114	WA/925/2022 2308/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, AGA
115	WA/925/2022 2309/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, AGA
116	WA/925/2022 2310/2022	M/S.TULASI MODERN RICE MILL,KENDRAPARA-MP	ALOK KUMAR DAS
117	WA/684/2022 2311/2022	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
118	WA/498/2020 2312/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
119	WA/926/2022 2313/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
120	WA/926/2022 2314/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC

121	2315/2022 WA/927/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
122	2316/2022 WA/927/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
123	2317/2022 WA/927/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
124	9228/2022 WP(C)/17206/2022	BISHNUPRIYA DAS-MP	PRANAYANEE DASMOHAPATRA
125	9229/2022 WP(C)/17207/2022	JAYARAM SINGH-MP	SITANSU MOHAN SINGH
126	9230/2022 WP(C)/17210/2022	ASISH KUMAR PRATIHARI-MP	PRAFULLA KUMAR RATH
127	9231/2022 WP(C)/17215/2022	ORISSA COLLIERIES MAZDOOR SANGHA (INTUC), ANGU	PRAFULLA KUMAR RATH
128	9232/2022 WP(C)/17214/2022	SUSMITA MISHRA-MP	SOUMYA RANJAN MOHANTY
129	9233/2022 WP(C)/17218/2022	M/S. SEVEN HILLS EDUCATIONAL AND HEALTHCARE SOCIETY, HANUR, GUDUR	AMIT PRASAD BOSE
130	9234/2022 WP(C)/17224/2022	SHREE EQUIPMENTS AND ENGINEERS-MP	NIRANJAN LENKA
131	9235/2022 WP(C)/14219/2022	BANSHIDHAR BAUG-MP	BANSHIDHAR BAUG (IN PERSON)
132	9236/2022 WP(C)/17230/2022	DUSMANTA KUMAR LENKA-MP	DIGAMBARA MISHRA
133	9237/2022 WP(C)/8134/2017	UNION OF INDIA-MP	
134	9238/2022 WP(C)/3864/2022	NIHAR RANJAN RAY-MP	AMIT PRASAD BOSE
135	9239/2022 WP(C)/17231/2022	PABITRA LANKA-MP	DIGAMBARA MISHRA
136	9240/2022 WP(C)/17781/2021	RANJITA DAS @ KAR-MP	PRADEEP KUMAR DAS
137	9241/2022 WP(C)/17233/2022	BRAHMANANDA SAHOO-MP	BIPLAB P.B.BAHALI
138	9242/2022 WP(C)/17234/2022	RANJAN KUMAR SAHU-MP	BIPLAB P.B.BAHALI
139	9243/2022 WP(C)/17237/2022	SUJATA SAHOO-MP	BIPLAB P.B.BAHALI
140	9244/2022 WP(C)/17240/2022	URMILA SAHU-MP	BIPLAB P.B.BAHALI
141	9245/2022 WP(C)/17242/2022	NIHARIKA BIHARI-MP	BIPLAB P.B.BAHALI
142	9246/2022 WP(C)/17244/2022	DUSMANTA KUMAR SAHOO-MP	BIPLABA P.B. BAHALI
143	9247/2022 WP(C)/17243/2022	SUDARSHAN BAHALIA-MP	NIRMAL RANJAN ROURAY
144	9248/2022 WP(C)/9191/2020	UNION OF INDIA-MP	
145	9249/2022 WP(C)/17247/2022	MURALIDHAR SAHU-MP	BIPLAB P.B. BAHALI
146	9250/2022 WP(C)/34400/2021	ASHISH KUMAR-MP	SASWAT DAS
147	9251/2022 WP(C)/17250/2022	ANANDA KUMAR BEHERA-MP	SRINIVAS MOHANTY
148	9252/2022 WP(C)/17252/2022	TUKUNA BALIARSINGH-MP	SUKANTA KUMAR MISHRA
149	9253/2022 WP(C)/13052/2022	NATABARA ROUT-MP	NIRANJAN LENKA
150	9254/2022 WP(C)/17266/2022	UPENDRA MOHAPATRA-MP	MANOJ OJHA
151	9255/2022 WP(C)/17267/2022	SABITA NAIK-MP	SWAPNA KUMAR OJHA
152	9256/2022	HARIHARA PANDA-MP	MANOJ OJHA

153	WP(C)/17268/2022 9257/2022	NISHAR KHAN-MP	AJAYA KUMAR MOHARANA
154	WP(C)/22131/2021 9258/2022	KSHITISH CHANDRA PADHI-MP	MANOJ OJHA
155	WP(C)/17271/2022 9259/2022	APEX COMMITTEE DUMBERBAHAL, IRRIGATION PROJECTS, BARBERHAMP	MANOJ OJHA
156	WP(C)/16362/2022 9260/2022	SATYA RANJAN PARIDA-MP	MANOJ OJHA
157	WP(C)/17274/2022 9261/2022	LAXMIDHAR MAHANTA-MP	MANOJ OJHA
158	WP(C)/17275/2022 9262/2022	KARTIK MAHAPATRA @ KARTIK CHANDRA MOHAPATRA-MP	MANOJ OJHA
159	WP(C)/17276/2022 9263/2022	ARUN KUMAR MOHAPATRA-MP	MANOJ OJHA
160	WP(C)/17278/2022 9264/2022	MANU SINGH-MP	BHASKAR CHANDRA PANDA
161	WP(C)/17277/2022 9265/2022	DEBABRATA PARIDA-MP	MANOJ OJHA
162	WP(C)/17279/2022 9266/2022	LALU MIRDHA-MP	
163	WP(C)/16112/2022 9267/2022	DEBASISH NAYAK-MP	
164	WP(C)/15782/2022 9268/2022	HAREKRUSHNA MOHANTA-MP	MANOJ OJHA
165	WP(C)/17280/2022 9269/2022	SUDHIR KUMAR PANDA-MP	MANOJ OJHA
166	WP(C)/17281/2022 9270/2022	SIRIDI SAI CHARITABLE TRUST, NABARANGPUR-MP	SATYA SHIVA DASH
167	WP(C)/17284/2022 9271/2022	SIRIDI SAI CHARITABLE TRUST, NABARANGPUR-MP	SATYA SHIVA DASH
168	WP(C)/17285/2022 9272/2022	DR. SASMITA MISHRA-MP	SAMEER KUMAR DAS
169	WP(C)/17287/2022 9273/2022	SANTOSHINI SATPATHY-MP	M/S SAMEER KU DAS ,P.K.BEHERA,N.JENA
170	WP(C)/14246/2021 9274/2022	DR.MANOJ KUMAR BEHERA-MP	SAMEER KUMAR DAS
171	WP(C)/17289/2022 9275/2022	AJAYA PRASAD BAITHARU-MP	SAMEER KUMAR DAS
172	WP(C)/17290/2022 9276/2022	DR. SUSHANT KUMAR ROUT-MP	SAMEER KUMAR DAS
173	WP(C)/17291/2022 9277/2022	M/S SR DISTILLERY PVT. LTD.-MP	SURYA NARAYAN BISWAL
174	WP(C)/17292/2022 9278/2022	BIBHUTI BHUSAN DAS-MP	J.M PATTANAIK
175	WP(C)/28908/2021 9279/2022	JUBARAJ SAMAL-MP	AGASTI KANUNGO
176	WP(C)/17295/2022 9280/2022	NABIN KUMAR PATRA-MP	KUNJA SUNDAR DAS
177	WP(C)/17297/2022 9281/2022	BHABANI PATI-MP	SUBASH CHANDRA SAHOO
178	WP(C)/17299/2022 9282/2022	RAGHUNATH PALEI-MP	CHITTARANJAN PATTNAIK
179	WP(C)/10620/2021 9283/2022	DR. GIRISH KUMAR SAHU-MP	AVIJIT MISHRA
180	WP(C)/17301/2022 9284/2022	NIDHIRAM JENA-MP	
181	WP(C)/10084/2007 9285/2022	ECHHA DAS-MP	NIRANJAN LENKA
182	WP(C)/17304/2022 9286/2022	M/S. ACHARYA HARIHAR REGIONAL CENTRE FOR CANCER RESEARCH AND TREATMENT SOCIETY-MP	
183	WP(C)/17294/2022 9287/2022	SARBESWAR SWAIN-MP	TRILOCHAN PANIGRAHI
	WP(C)/17303/2022		

184	9288/2022 WP(C)/17306/2022	M/S. UTKAL AIR VOICE, SUNDARGARH-MP	PRASANNA KUMAR MISHRA
185	9289/2022 WP(C)/17308/2022	TAPAN KUMAR BOE-MP	PRASANNA KUMAR MISHRA
186	9290/2022 WP(C)/17307/2022	RAMESH KUMAR KILLA-MP	RUDRA PRASAD KAR
187	9291/2022 WP(C)/17309/2022	KAMAL KUMAR AGARWAL-MP	RUDRA PRASAD KAR
188	9292/2022 WP(C)/17310/2022	M/S. HINDUSTAN BUILDERS-MP	SUKANTA KUMAR DALAI
189	9293/2022 WP(C)/17311/2022	BASUDEV MALBISHOYI-MP	GYANA RANJAN SETHI
190	9294/2022 WP(C)/17321/2022	SRIJAYA KUMAR BARALA-MP	SHIVSANKAR MOHANTY
191	9295/2022 WP(C)/17323/2022	SUBASH KUMAR BARAL-MP	SHIVSANKAR MOHANTY
192	9296/2022 WP(C)/17324/2022	JAY KISHORE CHOUBEY-MP	SASWAT KUMAR ACHARYA
193	9297/2022 WP(C)/17327/2022	RASMITA JENA-MP	PRATIK NAYAK
194	9298/2022 WP(C)/17328/2022	M/S. SASWAT BRICKS, CUTTACK-MP	PRAKASH KUMAR MISHRA
195	9299/2022 WP(C)/15248/2020	TRINATH PRADHAN-MP	SANGRAM JENA, B.P.DAS
196	9300/2022 WP(C)/17329/2022	CHINMAY KUMAR NAYAK-MP	BUDHADEV ROUSTRAY
197	9301/2022 WP(C)/17330/2022	DEBASIS PATRA-MP	JYOTIRMAYA SAHOO
198	9302/2022 WP(C)/17331/2022	BIJAYA KUMAR MOHAPATRA-MP	BUDHADEV ROUSTRAY
199	9303/2022 WP(C)/17332/2022	RASHMI RANJAN SWAIN-MP	DIGAMBARA MISHRA
200	9304/2022 WP(C)/17333/2022	HARIHAR SAHOO-MP	SURESH KUMAR PANDA
201	9305/2022 WP(C)/17335/2022	RAMESH CHANDRA ROUT-MP	SANJAYA KUMAR BEHERA
202	9306/2022 WP(C)/2537/2021	LAXMIDHAR SAHU-MP	SAMAYA KUMAR RAY
203	9307/2022 WP(C)/16132/2022	BASANTA PANDA-MP	
204	9308/2022 WP(C)/26105/2019	DILLIP KUMAR BEHERA-MP	M/S.SUJATA JENA
205	9309/2022 WP(C)/34550/2021	M/S. RASHMI METALICKS LTD.-MP	DURGA PRASAD NANDA
206	9310/2022 WP(C)/17339/2022	PRATIVA MUDULI-MP	KISHORE KUMAR MISHRA
207	9311/2022 WP(C)/17346/2022	SARASWATI SABAR-MP	SANTOSH KUMAR DASH
208	9312/2022 WP(C)/17348/2022	DR. ARCHANA KANUNGO-MP	DEVASHIS PANDA
209	9313/2022 WP(C)/17350/2022	M/S.BIBHUDENDRA PRASAD DASH-MP	UMESH CHANDRA BEHURA
210	9314/2022 WP(C)/12337/2018	BIMOLA GIRLS HIGH SCHOOL,MOHANA-MP	KUNAL KUMAR SWAIN
211	9315/2022 WP(C)/17351/2022	JAY KISHORE CHOUBEY-MP	SASWAT KUMAR ACHARYA
212	9316/2022 WP(C)/17352/2022	M/S.NIRUPAMA BEHERA, JAGATSINGHPUR-MP	UMESH CHANDRA BEHURA
213	9317/2022 WP(C)/17353/2022	ARUPANANDA DHAL-MP	RUPESH KUMAR KANUNGO
214	9318/2022 WP(C)/17355/2022	SATYABAN BISWAL-MP	ASHOK PATTANAIAK
215	9319/2022	LAXMI SAHU-MP	SURYAKANTA DWIBEDI

216	WP(C)/17358/2022 9320/2022	JAYAKRUSHNA MANGARAJ-MP	ASHOK PATTANAİK
217	WP(C)/17357/2022 9321/2022	M/S.ADITYA DEV INFRA TECH (P) LTD.,BBSR-MP	JAYDEEP PAL
218	WP(C)/17354/2022 9322/2022	SUBHRAKANTA SHARMA-MP	PRABODHA CH. NAYAK
219	WP(C)/17360/2022 9323/2022	SORAJ KUMAR NIMAL-MP	SAUBHAGYA KUMAR SAMAL
220	WP(C)/17362/2022 9324/2022	CHANDRASEKHAR PATI-MP	TUSHAR KANTA NAYAK
	WP(C)/17363/2022		